

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

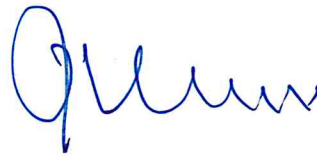
(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/523/KER/(IB)/2017
NAME OF THE PETITIONER(S) : K. HEMALATHA VISWANATHAN
NAME OF THE RESPONDENT(S) : VYSALI PHARMACEUTICALS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. KANNAN	Franchising Company Secretary, for Respondent	
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ORDER

The matter is called. No representation for the Petitioner. Representative for the Respondent along with representative of Corporate Debtor is present. Registry has already issued notice to the Petitioner but there is no proof of service. Therefore, Registry is directed to issue fresh notice to the Petitioner by way of speed post with acknowledgement due and file proof of sending and delivery thereof before next date of hearing. Put up on 18.8.2017 at 10.30 A.M.



(S. Vijayaraghavan)
Member (Technical)
PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)